

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 1297/92.

Date of Decision: 17/2/98

Subramanian Arjun & 129 Ors. Applicant.

Shri D.V.Gangal Advocate for
Applicant.

Versus

Union of India & 3 Ors. Respondent(s)

Shri V.S.Masurkar/ Advocate for
Respondent(s)

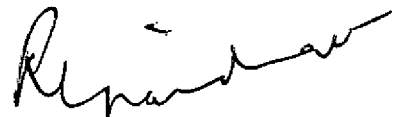
CORAM:

Hon'ble Shri. Justice R.G.Vaidyanatha, Vice Chairman.

Hon'ble Shri. P.P.Srivastava, Member(A).

- (1) To be referred to the Reporter or not? *wo*
- (2) Whether it needs to be circulated to other Benches of the Tribunal? *wo*

abp.


(R.G.VAIDYANATHA)
VICE CHAIRMAN

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH,

MUMBAI-400 001.

ORIGINAL APPLICATION NO:1297/92.

DATED THIS 27TH DAY OF FEBRUARY, 98.

CORAM : Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman.

Hon'ble Shri P.P.Srivastava, Member(A).

1. Subramanian Arjun.
2. Kannan Maruthirte.
3. Mutthu Pakkrisamy.
4. Amnavasi Chinnasamy.
5. Maniram Ramalingam Mate.
6. Sivalingam Pakkirisamy.
7. Rajendra Ramalingam.
8. Veersamy Pathyan.
9. Sakalingam Muthusamy.
10. Balakrishnan Mannagadi.
11. Karunanidhi Ramasamy.
12. Periyasamy Ramasamy.
13. Thangavel Samidarai.
14. Sivaram Dharma.
15. Santhappan Arumugam.
16. Renganathan Ayyasamy.
17. Vijayalaxmi Maniram.
18. Periyasamy Perumal.
19. Rangasamy Perumal.
20. Subramian Thopalan.
21. Periasamy Govindasamy.
22. Arasenvellan.
23. Arumugam Ayyasamy.
24. Mekan Muniyan.
25. Subramanian Meenankatti.
26. Arumugam Mangan.
27. Veerasamy Ratnam.
28. Kannan Ramasamy.
29. Ganpath Barku.
30. Nimbanna Bhimsa.
31. Periyasamy Muthusamy.
32. A rjuna Kappan.
33. Thangaraj Veermuthu.
34. Thanapal Manickkam.
35. Mallika Veerasamy.
36. Mukkai Muniyan.

37. Peumal Veeramuthu.
38. Mahalingam Dhadikaran.
39. Alwar Kannan.
40. Doraraj Samikannu.
41. Sevaraj Samikannu.
42. Kaliyan Manickam.
43. Venu-Chinnasamy.
44. Ponnusamy Iyyamperumal.
45. Algammal Velan.
46. Jayamani Mannankatti.
47. Kaliyammal Kaliyan.
48. Pappa Ponnusamy.
49. Dhanalaxmi Amnavasai.
50. Ramasamy Chellamuthu.
51. Ratnam Kashili.
52. Balaraj Adimulam.
53. Chellamuthu Karuppan.
54. Kaliyan Muniyan.
55. Ramasamy Arumugam.
56. Subbarayan Chinnasamy.
57. Perumal Duraisamy.
58. Palan - Veeran.
59. Jothimani Palani.
60. Kolanchan Arumugam.
61. Adimulam Ramasamy.
62. Arumugam Ayyan.
63. Balakrishnan Vaidyalingam.
64. Ponnusamy Ayyan.
65. Sanyasi Narajan.
66. Govindammal Subbarayan.
67. Chellamma Manickam.
68. Angammal Palan.
69. Krishnamoorthy Pavadai.
70. Alagammal Murugan.
71. Amsa Chellamuthu.
72. Kolanchi Sadayan.
73. Dhanakodi Ranganathan.
74. Amaravati Sivalingam.
75. Chellamma Ramasamy.
76. Anjali Duraisamy.
77. Anjali Subramian.
78. Anjali Krishnamoorthy.
79. Bhuvaneswari Perumal.
80. Anjali Ramasamy.
81. Bhoopathy Mottayan.

82. Anjali Chinnathambi.
83. Manjula Kattathathan.
84. Saroja Arumugam.
85. Ayyammal Thangaraj.
86. Lakshmi Thangavel.
87. Mothibai Pandu.
88. Marimuthu Ponnusamy.
89. Muniammal Thangavel.
90. Yashoda Balu Naidu.
91. Yashoda Pakiyanathan.
92. Sivamalai Thangavel.
93. Velayudam Sengavetiyan.
94. Swamynathan Perriyasamy.
95. Mutthukanni Swamynathan.
96. Chandra Dhadikaran.
97. Vedamanickam Dhadikaran.
98. Rajandar Prabhu.
99. Muthulaxmi Vallythan.
100. Selvaraj Saniasy.
101. Mayvan Mari.
102. Thanasekaran Narayanawamy.
103. Munshilal Suklal.
104. Shantabai Hariram.
105. Subramaniam Annamalai.
106. Saraswathi Ramaswamy.
107. Chinnaswamy Saniasy.
108. Parvathi Chinapayan.
109. Laxmibai Rajender.
110. Vishwanathan Palamalai.
111. Saroja Vishwanathan.
112. Kalian Prabhu.
113. Suresh Kundalik.
114. Vasant Prabhu.
115. Namdev Prabhu.
116. Manik Prabhu.
117. Arjun Ramaswamy.
118. Pichama Ramaswamy.
119. Ramaswamy Angmutu.
120. Kantibhai Mam.
121. Sonu Sakru.
122. Jasubhai Sonu.
123. Pandu Hiru.
124. Ganibai Pandu.
125. Mehboob Kashibai.
126. Yashi Mehboob.
127. Sangar Manu.
128. Sithabai Manu.
129. Megu Manu.
130. Dilip Dawalas.


All the applicants have attained Temporary Status and are Monthly rated Casual Labour, working under the 4th Respondent and residing at C/o. 4th Respondent.

... Applicants.

By Advocate Shri D.V. Gangal.

V/s.

1. The Union of India through,
The General Manager,
Central Railway,
Bombay V.T.
2. The Chief Engineer Construction,
Central Railway,
Bombay V.T.
3. The Dy. Chief Engineer, Construction,
Central Railway, Dadar,
Bombay.
4. The Divisional Railway Manager,
Central Railway,
Bombay V.T.
5. The Permanent Way Inspector (Constn),
Central Railway,
Kurla.

... Respondents.

By Advocate Shri S.C. Dhawan for
Shri V.S. Masurkar.

I O R D E R

[Per Shri R. G. Vaidyanatha, V.C.]

~~When the case~~ is called out Shri V.S. Masurkar
Counsel for Respondents is busy in High Court and
Shri S.C. Dhawan took instructions from officer of the
respondents department.

2. The main prayer in the application is for
regularisation of services of applicants. Today,
Shri Dhawan on taking instructions from concerned officer
who is present in Court submits that all the applicants
have been regularised.

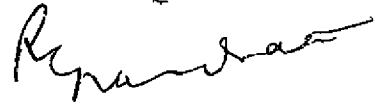
3. In view of the above submission, Shri Gangal
submits that he does not press the OA, MP-16/94, CP-53/93.
Accordingly, OA-1297/92 alongwith MP-16/94 and CP-53/93
are disposed of for the reasons mentioned above.



4. In the facts and circumstances of the case, the OA, MP-16/94 and CP-53/93 are disposed of with no orders as to costs.



(P.P. SRIVASTAVA)
MEMBER (A)



(R.G. VAIDYANATHA)
VICE CHAIRMAN

abp.